

ITEM NO.4

COURT NO.13

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6185-6186/2022

THE COMMANDANT

Appellant(s)

VERSUS

JAIMANGLAM JABALI FOUNDATION & ORS.

Respondent(s)

(IA No. 117292/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 117293/2022 - STAY APPLICATION)

Date : 12-09-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Appellant(s) Mr. Gopal Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Dasti service, in addition, is permitted.

Pleadings to be completed within four weeks.

Tag with Civil Appeal Nos.7004-7005/2021.

(Geeta Ahuja)
Asth. Registrar-Cum-Ps

(Anju Kapoor)
Court Master